

**Sen Commission of Enquiry on
Cricket Match**

1671. **Shri P. K. Deo:**
Shri K. P. Singh Deo:
Shri D. N. Deb:
Shri S. M. Banerjee:

Will the Minister of **Education** be pleased to state:

(a) whether the Sen Commission of Enquiry has submitted its report regarding the suspension of the Test Cricket match between India and West Indies in Calcutta last year;

(b) the steps being taken so that these International test matches are not suspended in future; and

(c) whether a copy of the report will be laid on the Table?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) The Sen Commission of Enquiry was set up by the Government of West Bengal and has not yet submitted the report. The Government of West Bengal has been requested telegraphically to send the report when received.

(b) and (c). The matter will be considered as soon as Sen Commission report is received.

Science Education in Schools

1672. **Shri R. S. Vidyarthi:**
Shri Manibhal J. Patel:
Shri R. Barua:
Shrimati Tarkeshwari Sinha:
Shri H. P. Chatterjee:
Shri Dattatraya Kunte:
Shri S. C. Samanta:
Shri Yashpal Singh:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:

Will the Minister of **Education** be pleased to state:

(a) whether any agreement for the development of science education in Indian schools has recently been signed between India, U.N.E.S.C.O. and U.N.I.C.E.F.; and

(b) if so, the details thereof and the estimated expenditure to be incurred by Government thereon?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) Yes, Sir.

(b) The main features of the agreement are: preparation of improved syllabi and instructional materials, improvement of training programmes and training of key personnel, provision of adequate laboratory facilities in schools, development of simple science kits and preparation of science equipment.

According to present estimates, an expenditure of Rs. 13.29 crores will be incurred on the Scheme out of which Rs. 6.31 crores will be contributed by UNICEF. During first two years of the scheme UNICEF will provide assistance of \$21,82,000 and cost to the Government would come to Rs. 1.11 crores.

Delhi Judgment Case

1673. **Shri R. S. Vidyarthi:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether his attention has been drawn to the judgment of a First Class Delhi Magistrate in a Criminal case No. 82, dated 30-4-1966 in which very sharp strictures have been passed against certain Police Officers for fabricating false criminal case held malicious, vexatious and revengeful;

(b) whether it is also a fact that the same Court had directed that the case should be brought to the notice of the authorities for taking action against the guilty officers;

(c) whether it is also a fact that the case was entrusted to the Divisional Magistrate concerned for inquiry and report in June, 1966; and

(d) if so, how long it will take to reach a positive conclusion?